

**No. L-1/225/2017/CERC
CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri P.K.Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order: 2nd May, 2018

In the matter of

Terms and conditions of tariff for the tariff period starting from 1.4.2019- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

ORDER

The Commission is in the process of formulating the Tariff Regulations for determination of tariff for the period 2019-24. Accordingly, the Commission vide order dated 10.11.2017 had directed the Central Generating stations, Joint Venture Generating Companies, Independent Power Producers and Central/ Inter-State Transmission Companies, whose tariff is being regulated by this Commission, to furnish details of actual Performance/ Operational data and O & M expenses etc. for the last five years (2012-17) as per the formats enclosed therein along with time series analysis on the norms, by 31.12.2017.

2. Meanwhile, by letter dated 7.3.2018, the State Generating Companies and State Transmission Utilities have also been requested by the Commission to furnish the actual Operational data and the O & M expenses in respect of their generating Companies and Transmission Utilities as per formats enclosed in the Commission's order dated 10.11.2017, by 26.3.2018.



3. It is observed that certain transmission licensees including Odisha Power Transmission Corporation Limited have sought for extension of time for submission of the said details on the ground that the information is voluminous and the same is required to be compiled and filed in a consolidated manner.

4. Keeping in view the request of the parties and considering the fact that the information sought for would help the Commission to specify more achievable Operational and O & M norms during the tariff period 2019-24, we are inclined to grant extension of time for submission of the information, as per Commission's order dated 10.11.2017, as applicable, till **15.5.2018**. The parties shall ensure that the information sought for is filed within the date mentioned above.

Sd/-
(Dr. M.K.Iyer)
Member

Sd/-
(A. S. Bakshi)
Member

Sd/-
(A. K. Singhal)
Member

Sd/-
(P.K.Pujari)
Chairperson

